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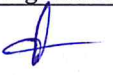
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Private Limited
NAME OF THE PETITIONER(S)	Mr. Tondapi Srinivasa Rao
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited &(02) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.MUKESH Advocate	Advocate	vrlawyers@gmail.com 9348599999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri B. Mukesh, learned counsel for the Petitioner. The learned counsel submits that he will serve notice on the Respondent. Post the case on 18.01.2018.



MEMBER (Technical)



MEMBER (Judicial)